

**DEPRIVATION OF PARENT CADRE OF SMS AND ASMS FAILING IN REFRESHER COURSES**

771. **SHRI D. THENGARI:** Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that a number of SMSs. and ASMs, who failed in refresher courses have been deprived of their parent cadre and subjected to reversions and reduction in grade and pay; and

(b) if so, the justification therefor?

**THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH):** (a) Yes.

(b) In the interest of safety of train operation.

12 NOON

**MOTION FOR ELECTION OF DEPUTY CHAIRMAN**

**MR. CHAIRMAN:** The motion for election of the Deputy Chairman is scheduled for 12 o'clock and therefore I am taking it up now. I will take the rest of the business later.

**THE LEADER OF THE HOUSE (SHRI M. C. CHAGLA):** Sir, I move:

"That Shrimati Violet Alva be chosen as the Deputy Chairman of this House."

**SHRI DAHYABHAI V. PATEL (Gujarat):** Sir, I second it.

*The question was put and the motion was adopted.*

**MR. CHAIRMAN:** I have great pleasure in declaring that Shrimati Violet Alva has been chosen as the Deputy Chairman of the Rajya Sabha.

On behalf of all the sections of the House and on my own behalf I extend my sincere felicitations to Shrimati Violet Alva on her election as Deputy Chairman of this House. Shrimati Violet Alva is not unknown to us. She has been our Deputy Chairman for four years and has established a reputation for impartiality and fairness and for other qualities which any person sitting in the Chairman's seat in this House has to have—ample under-

standing for different points of view, flexibility of approach, immense patience, great vigilance—because sometimes Members who seem to be in a state of reposeful philosophic contemplation, jump to their feet with very serious objections and one has to be ready for them. All these qualities which are essential for anyone presiding over this House have been amply displayed by Shrimati Violet Alva and I am sure that in the new term which she begins, these qualities would perhaps be enhanced and with the co-operation of this House she would be able to establish and retain for this House the reputation of dignity and decorum and parliamentary practice which has been its characteristics. I again congratulate Shrimati Violet Alva.

**SHRIMATI VIOLET ALVA (Mysore):** Mr. Chairman, Sir, I am deeply moved by the words you have spoken and the sentiments you have expressed. Once again this august House has conferred on me the highest honour it can by choosing me as Deputy Chairman unanimously. Sir, I accept this in all humility. You have discovered certain qualities in me. I am sure all the Members do not agree with that.

**SHRI BHUPESH GUPTA (West Bengal):** Generally we do, Sir.

**SHRIMATI VIOLET ALVA:** I am making a good beginning, with Mr. Gupta assuring me that he agrees with my qualities. I shall have very little trouble in the Chair in the future at least from Mr. Gupta. Sir, this House has placed its confidence in one of its Members and I do hope that I shall prove worthy once again of that confidence they have placed in me. I must say that I will lay aside all that is personal, all that is of the Party and of course all that savours of political predilections. Democracy is going through its severest trials these days. The country is facing great problems, the solution of which we have to find on this forum. This House has got an outstanding record of having worked within the framework of the well-established norms of parliamentary practices. I do admit that one who sits in the Chair must be impartial. I do also welcome the heat in the debate, for, without the heat in the

[Shrimati Violet Alva.]

debate, solutions are not easy but one must bear in mind that when tempers fly in the heat of the debate, one must know that we have given unto ourselves a democratic set-up. Whether it be the other side or this side that sits in the Opposition, both have jointly to work to solve the many ills that this country suffers from and so one who sits in the Chair needs a lot of understanding and co-operation. Hon. Members have assured me and I feel sure that they will continue to give me this co-operation and understanding. On my side, I shall give to the fullest measure this understanding and co-operation within the framework of the healthy conventions we have laid in this House and the Rules of Procedure that we have given unto ourselves. Maybe that this side, the Opposition, does get sometimes uneasy and feels a little more alert but democracy must go through these stages. We are young but this august House had set itself a good model of the type of legislature that we should have in the different parts of the country, right down to the village level in our Panchayats and, therefore, while there are many new Members who have joined this House and there are those who have returned, I have returned once again too, I urge that we build up a democracy which we shall be proud of. A little laxity here and there from the Chair must not be mistaken because unless we relax and allow the Members to say what they like, the Members too in all seriousness, will not realise their own responsibilities and duties on this floor. Many battles will be fought outside in the lobby but when on this floor, we shall maintain the dignity and decorum that this House is known for. I do not wish to say anything more. I begin a fresh term. I will depend on the co-operation from every Member of this House, whether he be on this side or on that side.

Once again I am grateful to you, Sir, for the words and sentiments you have expressed, to the Leader of the House, Mr. Chagla, for having proposed my name, to the Leader of the Opposition, Mr. Dahyabhai Patel, whom I have known for many years, even from my childhood, and when I mention him, a great galaxy of great names stand before my eyes—his

great uncle, Vithalbhai Patel, Mavalankar, Ayyangar and you know, in our House, Dr. Radhakrishnan and you, Sir, with your gracious manner in which you conduct the House. Sir, to you, who have spoken, to those who have sponsored me and to those who have cheered me, I express my thanks.

#### STATEMENT RE STARRED QUESTION NO. 582 ANSWERED ON THE 17TH MARCH, 1966

LINKING OF BARSUA WITH TALCHER ON S. E. RAILWAY

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAM NATH): Sir, in my reply to a supplementary to Starred Question No. 582 on 17-3-66, put by Shri S. Supakar, I had stated that the target of export of iron ore from the Nayagarh area will be about 6 lakh tonnes per year. This figure, it is regretted, is not correct, and was due to a miscalculation. The target for export of iron ore from the Nayagarh area in the Fourth Plan period is about 3 million tonnes per annum.

#### CALLING ATTENTION TO MATTERS OF URGENT PUBLIC IMPORTANCE

I. WITHDRAWAL OF INDIAN TROOPS FROM THE SIALKOT SECTOR

श्री अटल बिहारी वाजपेयी (उत्तर प्रदेश) :  
सभापति जी, मैं स्यालकोट क्षेत्र से भारतीय सैनिकों के हटाये जाने की ओर रक्षा मंत्री का ध्यान दिलाता हूँ। मगर रक्षा मंत्री सदन में नहीं हैं।

श्री सभापति : विदेश मंत्री हैं।

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): Mr. Chairman, Sir, in the absence of the Defence Minister, who is away from headquarters, with your permission I will make a statement in reply to this Calling Attention Notice.